

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/33/2016

NAME OF THE PETITIONER(S) : C.M. Rajendran & another

NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Ms. Ramakrishnan Viraraghavan
G. Sivashankaran

Counsel for Respondents
1, 2, 4, 5 and 6.

G.S. -
(G. SIVASHANKARAN)

Ms. Y. Malini

Counsel for petitioner

Y.M.

ORDER

Ms.Y.Malini counsel for petitioner present. Shri G.Sivashankaran counsel representing R1, R2, R4 to R6 present. Counsel for R3, R7 and R9 absent. At request of counsel for petitioner, time extended to receive postal acknowledgement for the notices served on R7 to R10. Time extended at request. Counsel for petitioner filed rejoinder to the counter filed by R3. Put up on **15.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)